women. The recruitment of judges including women judges for presiding over lower courts falls within the jurisdiction of the State Governments and the High Courts.

12 NOON

STATEMENTS BY MINISTERS

(i) Correcting the reply given in the Rajya Sabha on the 7th September, 1981 to Unstarred Question, 1782, regarding pestponement of elections to Lok Sabha seats in Assam.

श्री सैयद अहमद होशमी : एक वहुत अहम मसला मैं पेश करना चाहता हो...

श्री सभाषतिः अभी ठहर जाइए हाशमी साहव ।

Now, the Minister of Law to make a statement correcting answers to questions. Yes, Mr. Shiv Shankar. Just wait, Mr. Hashmi.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): Sir, in paragraph 2 of the reply to part (a) of the Rajya Sabha Unstarred Question No. 1782 for the 7th September, 1981, by Shri Amar-prosad Chakraborty, it was stated, "The adjourned poll in the 3-Autonom-ous District (ST) Constituency will be held as soon as the Government of Assam reports that conditions in the Constituency are such as permit elections being held therein."

The fact is, however, that the adjourned poll in the 3-Autonomous District (ST)Parliamentary Constituency was countermanded by the Returning Officer under section 52 of the Representation of the People Act, 1951, as a result of the death of Shri S.C. Daolagupu, a contesting candidate vide his order dated the 18th September 1980. As a copy of the Returning Officer's order did not reach this Ministry, the fact could not be included in reply. The poll will be held, as already stated in the reply, as soon as the Government of Assam reports that conditions in the constituency are such as permit elections being held therein.

গী सैयव अहमब हाशभी : एक बहुत अहम मसला मुक्षे पेश करना है, अुको इजाजत फर्माएं । इस कत जब कि पार्लिया-मेंट का सेशन सत्म होने जा रहा है मैं एक बहुत अहम मसला *, اشرى سهد احمد هاشمى : ايك *, اشرى سهد احمد هاشمى : ايك بهت اهم مسئله محوم يهمى كرنا ه - محمو اجازت فرمائيں - اس وقت جمكة يبارليمها ه مهس ايك ختم هوني جا رها ه مهس ايك

श्रीसभाषतिः अभीथोड़े अरसेके दाइ कहलीजिए ।

SHRI ERA SEZHIYAN (Tamil Nadu): Sir, the honourable Minister is giving a correction to a reply given by him on the 7th September. 1981 and in the correction he says that earlier they had given that the election would be held as soon as the Government of Assam reports that conditions in the Constituency are such as permit election being held therein and now he is giving the correction that as a result of the death of the candidate, as given in the order of the Returning Officer there, the election was countermanded. Here, Sir, you will find that the order of the Returning Officer is dated 18th September, 1980 on the adjourned election. It is not clear how the Returning Officer's order dated the 18th September, 1980 took more than a year to reach the Ministry. The second point, Sir, is that even as per the explanation given by the Election Commissioner. . .

MR. CHAIRMAN; I hope there is no misprint. Are you quite sure? It is Possible for anybody to do that.

SHRI ERA SEZHIYAN: In the earlier

report, it was mentioned. . .

MR. CHAIRMAN: I don't think this can be solved here.

SHRI ERA SEZHIYAN; Sir, I only want to point out this thing because the House has been fed with incorrect. information time and again.

*[] Transliteration in Arabic Script

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MR. CHAIRMAN: It is only a small correction, Mr. Sezhiyan,

we said that they adjourned the poll. That was

wrong and, 'therefore, I have corrected it.

SHRI P. SHIV SHANKAR: One cannot be too technical in such matters.

SHRI ERA SEZHIYAN: Sir, the Minister is making a harsh remarkaga-inst me and because of that, I want to put it to you and if you are satisfied with that, then I will not say anything. We have before us a report, the 7th Report published by the Chief Election Commissioner which is dated the 7th January, 19S1. Here also, in the Report given by the Election Commission, it has been stated on page 10, regarding Assam, "in the 3-Autonomous District (ST) PC, the 'poll was postponed due to the State itself." I am not finding anything of value here. Here is a report given by the Election Commission itself in January, 1981 wherein' it is stated that the Poll has been stayed. (Interruptions) I would like to know why the Minister could not have the correct information till September, 1981.

MR. CHAIRMAN: He is correcting his answer. You are correcting the. . . (*Interruptions*)

SHRI ERA SEZHIYAN: Full particulars have not been given to the House. I would like to know why...(*Interruptions*)

MR. CHAIRMAN: I think you are trying to correct the Election Commission (*Interruptions*)

(ii) Correcting the reply given in the Rajya Sabha on the 7th December, 1981, to Unstarred Question 1377, regarding violation of MRTP Act by Companies. SHRI P. SHIV SHANKAR: Sir, in reply to parts (a) and (b) of the

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Rajya Sabha Unstarred Question No. 1377 by Shri Shiva Chandra Jha replied on 7-12-1981, the name Messrs Rajalakshmi Mills Limited' has been wrongly mentioned through inadvertence instead of that of Messrs Rajalakshmi Textile Processors, Limited. The name "Messrs Rajalakshmi Mills Limited" has, therefore, to be substituted by "Messrs Rajalakshmi Textile Processors Limited": The mistake is regretted.

Accordingly, the reply to part (c) of the above question is to read as follows: —

"(c) No application for Industrial licence was received by the Department of Industrial Development (Secretariat for approvals) from the companies, referred to in reply to parts (a) and (b) of the question, after the date of institution of prosecution against them in the court."

श्री सिथ चन्द्र झा (दिहार) : सभाक्ष महोदय, यह सवाल मेरा था जिस का कि उन्होंने करेक्शन किया है । क्या आप मुझे इजाजत दे रहे हैं कि मैं इस पर क्रॉर सवोल कर सकूं ग्रीर कुछ जानकारी हासिल कर सकूं ?

भी सभाषति : इस वक्त नहीं ।

श्री शिव चन्द्र झाः ग्राप इजाजत नहीं देंगे यह मैं जानताहं।

RE. MUSLIM UNIVERSITY BILL

भी सपद महमद हाशमी (उत्तर प्रदेण): मैं ग्राप से इजाजत चाहता हूं एक बात कहने की।

†[شری سود احدد هاشتی : مهن آد بر اجانیس جامعال جرب ایک

श्वी सभापति ः इस के लिए एक तरोका होता है। ग्रथर ग्राप कोई वात रेज करना चाक्षते हैं तो स्पेशल मेंशन से रेज करिये।

^{*[]} Translateration in Arabic Seript.